

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item No. 41

IA No. 109/2023, 1667/106/2022

In

**CP(IB) No. 5/Chd/Pb/2022
(Admitted Matter)**

Under Section 94, IBC 2016

In the matter of:-

Navneet Bedi

...Petitioner

Present :

Mr. D.P. Garg, Advocate for the applicant in IA No. 109/2023.

Ms. Divya Sharma, Advocate for the RP.

Ms. Salina Chalana, Advocate for the Objector/Guarantor.

The learned counsel for respondents are directed to complete the pleadings within three weeks. List on 02.05.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

March 09, 2023
VN